

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 4

RST.A (IBC)/ 43(MB)2024 IN C.P. (IB)/17(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **15.07.2024**

NAME OF THE PARTIES : **Kairav Anil Trivedi Cogent Engineers**
Private Limited

For Applicant : Adv. Kairav Anil Trivedi

For Respondent : None Present

Section 9 of IBC

ORDER

RST.A (IBC)/ 43(MB)2024

Heard the Counsel for Applicant. Registry is directed to issue fresh notice to the CD, clearly intimating the next date of hearing. Registry shall file service affidavit along with notice sent to both the parties by usual modes, including postal receipt, track reports, e-mail. **Returnable on 09.08.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//RA//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)